

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/50/2022
NAME OF THE COMPANY	GBR Freight Forwarders Pvt Ltd & 5 others
NAME OF THE PETITIONER(S)	Chautakuri Rajender Rakesh and 2others
NAME OF THE RESPONDENT(S)	GBR Freight Forwarders Pvt Ltd & 5 others
UNDER SECTION	241

ORDER

None appears for the Petitioner. The Counsel for the Respondent present. Making it clear that if none appears for the Petitioner’s on that day the matter would be dismissed, post on 27.04.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)